

Defective Case Register from 2025-06-09 to 2025-06-09

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/16501/2025	SMRUTI RANJAN ROUT	2025-06-09	G.R case number not mentioned in the Rejection order.
2	D-WP(C)/22953/2025	GANESH PRASAD SAMAL	2025-06-09	Logo Rs 50/- to be paid on V nama
3	D-WP(C)/23102/2025	JANMEJAYA KATIKIA	2025-06-09	Year of the case is wrong
4	D-WA/22892/2025	CHANDRAKANTA PRADHAN,A.G.A	2025-06-09	Period of Delay 283 days delay. i) W.P. (C) NO. wrongly mention in Being aggrieved.ii)Wrongly mention Respondents in declaration all I.A.
5	D-CRLMC/16990/2025	PRASANT KUMAR BARIK	2025-06-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
6	D-WP(C)/23105/2025	JANMEJAYA KATIKIA	2025-06-09	Year of the case is wrong
7	D-CRLMP/16362/2025	HARIHAR PANIGRAHI	2025-06-09	Annexure 1 and 2 not reflected in averment.
8	D-BLAPL/16078/2025	SRIKANTA MAHUNTA	2025-06-09	This is a case under POCSO Act. Name of informant mother and father be deleted from Paragraph 2 Page-2 of Bail Application.
9	D-CRLMP/16975/2025	HARIHAR PANIGRAHI	2025-06-09	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not mentioned.Prayer not mentioned in petition.
10	D-WP(C)/19983/2025	SANDHYARANI PANI	2025-06-09	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on petition
11	D-BLAPL/17037/2025	MANOJ KUMAR PANDA	2025-06-09	.Subject Code incorrectly Mentioned
12	D-BLAPL/16273/2025	SWARAJ PATEL	2025-06-09	Paragraphs mentioned in Declaration is incomplete.
13	D-WP(C)/22978/2025	ASISH CHANDRA RATH	2025-06-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
14	D-BLAPL/16257/2025	KHUSBU PANIGRAHI	2025-06-09	Declaration is written as certificate in Affidavit.
15	D-WP(C)/23114/2025	BHARAT JALLI	2025-06-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Writ Petition not properly page in book mark. 2.Paragraph no. not correctly furnished on declaration in I.A.3. I.A.No. not mentioned in I.A.4. Page nos. 25 and 26 not neat and legible.

16	D-BLAPL/16219/2025	JAJATI KESHARI KHUNTIA	2025-06-09	1. As per standing order no.03 dated 09.07.2024,the name of the informant/Victim shall not be reflected in the petition.
17	D-WP(C)/23098/2025	AMLAN SHAKTI PAUL	2025-06-09	1- Rs 24/- to be filed on petition
18	D-RSA/22663/2025	TUSAR KUMAR MISHRA	2025-06-09	C.Copy not filed
19	D-BLAPL/16214/2025	BYOMAKESH TRIPATHY	2025-06-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Seal and Signature of the Jail Authority not furnished on V>Nama.
20	D-BLAPL/17019/2025	AMULYA RATNA PANDA	2025-06-09	C.T no not tally with cause title and Rejection order.
21	D-BLAPL/16358/2025	AMIT PRASAD BOSE	2025-06-09	Name of informant shall not be mentioned as per standing order.Put up for further SR.
22	D-WA/17718/2025	BISWAJIT DAS	2025-06-09	1.Period of Delay 3 days delay. I.A. not filed. 2. Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid. I)Paragraph not properly furnished ii) para no. not correctly furnished in declaration. iii) Annexures are not properly marked.iv)Annexure-2 is not a fare copy. .
23	D-RSA/22391/2025	NIRANJAN PRASAD PATRA	2025-06-09	Cause Title Not in order.Respondents No 1a(i) to 1a(iv) seems to be strangers were made parties in this Appeal. 2. Status of the Parties not correctly stated.
24	D-BLAPL/16160/2025	MANAS KUMAR CHAND	2025-06-09	Age of the petitioner not tally with cause title and Rejection order.
25	D-BLAPL/16616/2025	SOUMYA RANJAN DAS	2025-06-09	.Names In Capital Letters Of All The Signing Advocates Not Indicated
26	D-BLAPL/16917/2025	DIBYAJYOTI SAHOO	2025-06-09	14-NOT PROPERLY INDEXED. i)Name of the Session court incorrectly mention in petition.ii) Page mark not properly.
27	D-ABLAPL/17169/2025	BAIDHAR SAHOO	2025-06-09	.Receipt Showing Serv.copy To Vigilance not Filed.
28	D-BLAPL/17003/2025	SUSHANTA HARICHANDAN	2025-06-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-A not properly page marked in I.A.Index.
29	D-BLAPL/16238/2025	GOKULANANDA SAHU	2025-06-09	1. As per rejection order under Annexure-2, the name of the Lower Court does not tally with cause title.
30	D-BLAPL/16349/2025	AMIT PRASAD BOSE	2025-06-09	Page marking not correctly mentioned in the petition copy.Page marking not correctly mentioned in the Index.
31	D-BLAPL/16484/2025	SAPAN KUMAR LENKA	2025-06-09	.Subject Code incorrectly Mentioned
32	D-ABLAPL/16777/2025	RASHMI RANJAN MISHRA	2025-06-09	1.Date of FIR. annexure 1 not tally as per index.
33	D-WA/22932/2025	MANOJA KUMAR KHUNTIA	2025-06-09	Being aggrieved not completely furnished .
34	D-CMP/23097/2025	ANUP KUMAR MOHAPATRA	2025-06-09	3-AUTHENTICATION FEE IS DEFICIENT.

35	D-BLAPL/16909/2025	SOUMYA RANJAN DAS	2025-06-09	C.T case number not tally with cause title and rejection order.
36	D-BLAPL/16252/2025	PRATYUSHA NAIDU	2025-06-09	Provision of Law is incorrectly furnished. Age of petitioner in Rejection order is 47 yrs and in Bail petition is 45 yrs. Correct age of petitioner to be furnished.
37	D-BLAPL/16880/2025	KULDEEP MOHANTY	2025-06-09	This case related to sexual offence the name of the victim /Informant deleted from the petition as per standing order and put up SR there after.
38	D-ABLAPL/17129/2025	DEVASHIS PANDA	2025-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraph not mentioned in the affidavit.
39	D-BLAPL/16530/2025	RAJIB LOCHAN PATNAIK	2025-06-09	.Petition not correctly addressed to Honorable Court
40	D-CRLMC/17082/2025	BIPLAB KUMAR DASH	2025-06-09	put up for S .R after redacting the name of prosecutrix from crl.misc petition .
41	D-ABLAPL/17101/2025	SIBA PRASAD SAHOO	2025-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not furnished on declaration.
42	D-BLAPL/17076/2025	SAPAN KUMAR LENKA	2025-06-09	.Subject Code incorrectly Mentioned
43	D-ABLAPL/16383/2025	RAMAKRISHNA NAIK	2025-06-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page no 17 not annexed as per index.
44	D-MATA/23075/2025	JATINDRA KUMAR NAYAK	2025-06-09	1. Period of Delay 64 days. I.A for condonation of delay not filed 2.AU fee RS 02/-Not Paid
45	D-BLAPL/16597/2025	SAUBHAGYA KETAN NAYAK	2025-06-09	Annexure -2 wrongly mentioned in para -8.
46	D-ABLAPL/16931/2025	AMULYA RATNA PANDA	2025-06-09	CT number not tally with cause title and FIR copy.
47	D-BLAPL/17164/2025	SITIKANT MISHRA	2025-06-09	Honble Court not tally with cause title and Rejection order.Spl case no not tally with cause title and Rejection order. 2..Receipt Showing Serv.copy To cg not Filed.
48	D-ABLAPL/17116/2025	SIBA PRASAD SAHOO	2025-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished on declaration.

49	D- BLAPL/16419/2025	BISWABHUSAN DAS	2025-06- 09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 not neat
50	D- ABLAPL/17202/2025	MRITUNJAY BANERJEE	2025-06- 09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Advocate welfare fund Rs-10/- to be filed.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 09-06-2025 (CASES FILED
BEFORE 2024)**

SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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